

(Part II—Proceedings other than Questions and Answers)

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LOK SABHA

Monday, 12th March, 1956

The Lok Sabha met at Half Past Ten of the Clock.

[MR. SPEAKER in the Chair]

QUESTIONS AND ANSWERS

(See Part I)

11-30 A.M.

PRESIDENT'S ASSENT TO BILL

Secretary : Sir, I have to inform the House that the Representation of the People (Amendment) Bill, 1955, which was passed by the Houses of Parliament during the current Session was assented to by the President on the 1st March, 1956.

DEMANDS FOR GRANTS ON ACCOUNT

Mr. Speaker : The question is :

"That the respective sums not exceeding the amounts shown in the third column of the Order Paper, be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March 1957, in respect of the heads of demands entered in the second column thereof against Demands Nos. 1 to 146."

The motion was adopted.

[The motions for Demands for Grants on Account which were adopted by the Lok Sabha are reproduced below — Ed.]

DEMAND No. 1—MINISTRY OF COMMERCE AND INDUSTRY

"That a sum not exceeding Rs. 2,98,000 be granted to the President, on account, for or towards defraying the charges during the

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year ending on the 31st day of March, 1957, in respect of 'Ministry of Commerce and Industry'."

DEMAND No. 2—INDUSTRIES

"That a sum not exceeding Rs. 1,08,18,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Industries'."

DEMAND No. 3—COMMERCIAL INTELLIGENCE AND STATISTICS

"That a sum not exceeding Rs. 5,76,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Commercial Intelligence and Statistics'."

DEMAND No. 4—MISCELLANEOUS DEPARTMENTS AND EXPENDITURE UNDER THE MINISTRY OF COMMERCE AND INDUSTRY

"That a sum not exceeding Rs. 13,67,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Miscellaneous Departments and Expenditure under the Ministry of Commerce and Industry'."

DEMAND No. 5—MINISTRY OF COMMUNICATIONS

"That a sum not exceeding Rs. 1,38,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1957, in respect of 'Ministry of Communications'."

DEMAND No. 6—INDIAN POSTS AND TELEGRAPHS DEPARTMENT (INCLUDING WORKING EXPENSES)

"That a sum not exceeding Rs. 4,37,66,000 be granted to the President, on account, for or towards